

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 766/2017  
M.A. No. 3628/2017  
M.A. No. 2114/2017

New Delhi, this the 31<sup>st</sup> day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Dr. Neetu Saxena,  
Yoga Expert (Analysis & Monitoring)  
W/o Shri Ashish Khare,  
Aged about 37 years,  
R/o House No.A-708, GC-11,  
Plot No.GH-03, Sector 16C,  
Gaur City-2, Greater Noida-201009.
2. Shri Vijay Kumar,  
Senior Project Assistant,  
(Analysis & Monitoring), IT  
S/o Shri Hari Om,  
Aged about 33 years,  
R/o House no/U-41/42, First Floor,  
Subhash Park, Gali No.3,  
Uttam Nagar, New Delhi-110059.
3. Dr. Avinash Pastore,  
Ayurveda Expert (Analysis & Monitoring)  
S/o Shri Mahaveer Prasad Pastore,  
Aged about 36 years,  
R/o C/o Shri R.V.S. Pundir,  
A-28, Lohiya Nagar, Near Hindi Bhawan,  
Ghaziabad, U.P.-201002.
4. Dr. M. Muthusanthi,  
Siddha Expert (Analysis & Monitoring)  
D/o Shri S. Mariappan,  
Aged about 36 years,  
R/o House No.WZ-27,  
Possangipur, Janakpuri,  
New Delhi-110058.
5. Dr. Amit Kumar Tanwar,  
Ayurveda Expert (Analysis & Monitoring)

S/o Dr. Rajinder Singh Tanwar,  
 Aged about 34 years,  
 R/o RZ-48/2A, Gali No.2,  
 Main Sagarpur, New Delhi-110046.

6. Ms. Umme Kulsum,  
 Scientist (Analysis & Monitoring), Botany  
 D/o Shri Ziaullah,  
 Aged about 31 years,  
 R/o House No.D1A/74, Third Floor,  
 Janakpuri, D Block, Near Bhagat Hospital,  
 New Delhi-110058.

7. Shri Ashish Bhardwaj,  
 Senior Administrative Assistant,  
 S/o Shri Yogesh Kumar Bhardwaj,  
 Aged about 26 years,  
 R/o House No.291-B,  
 Friends Colony, Sector 20,  
 Faridabad, Haryana-121002. .. Applicants

(By Advocate : Shri Nilansh Gaur)

Versus

1. Union of India  
 Through Secretary,  
 Ministry of AYUSH,  
 AYUSH Bhawan, B Block,  
 GPO Complex, INA,  
 New Delhi-110023.

2. Ministry of Science and Technology,  
 Through Director General,  
 Council of Scientific and Industrial Research,  
 Anusandhan Bhawan, 2 Rafi Marg,  
 New Delhi-110001.

3. Traditional Indian Knowledge Library Unit,  
 Through Head, CSIR-TKDL Unit,  
 CSIR-Naraina Complex,  
 93/84, Phase-I, Naraina,  
 New Delhi-110028. .. Respondents

(By Advocate : Shri Praveen Swarup)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

MA 3628/2017 filed for seeking preponement of the hearing of the O.A. is allowed.

2. With the consent of both the counsel, the O.A. is taken up for hearing.

3. When this matter is taken up for hearing, both the counsel submitted that the subject matter of this O.A. is covered by a decision of this Tribunal dated 05.05.2017 in O.A. No.509/2015 with O.A. No.3587/2015 in Dr. Sneh Lata Jain & Others vs. Union of India.

4. In the circumstances, the O.A. is disposed of in terms of the orders dated 05.05.2017 in O.A. No.509/2015 with O.A. No.3587/2015. However, the applicants are entitled for the arrears with effect from the date of filing of the instant O.A., i.e. 01.03.2017. Pending MAs, if any, also stand disposed of. No order as to costs.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/Jyoti/